

IN THE INCOME TAX APPELLATE TRIBUNAL, SURAT BENCH, SURAT
BEFORE SHRI PAWAN SINGH, JUDICIAL MEMBER AND
DR. ARJUN LAL SAINI, ACCOUNTANT MEMBER
ITA No. 51/SRT/2017 (AY: 2013-14)
(Virtual hearing in Virtual Court)

Wellington Services Pvt. Ltd., 1 st Floor, Office Block, Gujarat JHM Hotels Ltd., Nr. Bharti Park, Ambika Niketan, Parle Point, Surat -395006. PAN : AAACW6488R	Vs	Assistant Commissioner of Income Tax (OSD), Ward-2(1)(4), Surat
APPELLANT		RESPONDEDNT

Appellant by	Shri Hiren R Vepari - CA
Respondent by	Shri O P Meena - Sr. DR
Date of hearing	02.09.2020
Date of pronouncement	03.09.2020

ORDER

PER DR. A. L. SAINI, ACCOUNTANT MEMBER:

At the outset itself, Shri Hiren R Vepari, Learned Counsel for the assessee, submitted before the Bench that Assessee Company has opted the benefit of the “**Direct Tax Vivad Se Vishwas Act, 2020**”. A copy of Form No. 1 and Form No. 2 under ‘the Direct Tax Vivad Se Vishwas Act, filed by the assessee in the Income Tax Department on 31.08.2020 were also placed before the Bench. Shri Hiren R Vepari, on behalf of the Assessee Company, by way of a letter dated 31.08.2020, submitted that assessee company prayed for withdrawal of the appeal to which, the learned Departmental Representative did not raise any objection.

2. We have heard both the parties and gone through Form 1 & 2 filed by the assessee to obtain the benefit of ‘Vivad Se Vishwas Scheme’ and noted that assessee company has prayed for withdrawal of the appeal. The Ld. DR for the Revenue did not have any objection if the said appeal is withdrawn by the assessee company. Consequently, we treat this appeal as withdrawn.

3. In the result, the appeal of the assessee (in ITA No.51/SRT/2017) is dismissed as withdrawn.

Order pronounced on 03/09/2020, as per Rule 34 of Income Tax Appellate Tribunal, Rule 1963.

Sd/-
(PAWAN SINGH)
JUDICIAL MEMBER

Sd/-
(DR. ARJUN LAL SAINI)
ACCOUNTANT MEMBER

Surat, Dated: 03/09/2020
Samanta, PS

Copy to:

1. Appellant
2. Respondent
3. CIT(A)
4. CIT
5. DR

// True Copy //

By order

Assistant Registrar/Sr. PS/PS